

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 609
CP-161/241-242/ND/2023
IA/04/2024

IN THE MATTER OF:

Ms. Vidhi Sharma and Anr.

...APPLICANT

Vs

M/s. Green Banana Projects Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Amit Goel, Ms. Vidhi Sharma, Ms. Nidhi Sharma (petitioners in person).

For the Respondent

:Adv. Arjun Malik for R-4 (Mr. Jayant Khullar). Adv. Saurabh Balwani, & Adv.Chirag pathos, for Respondent No. 1 & 3. Mr Ashish Mohan, Mr Rishabh Kapur, Mr Tanmay Gupta Advs. for R-2

ORDER

Pleadings are complete. List the matter along with IA on **11.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)